THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

(SYLLABUS DETAILS FOR DEPUTY REGISTRAR)

Dated, Shillong 19th December, 2016

No.HCM.II/93/2016-Estt/1152 :The Syllabus Details for the post of Deputy Registrar, notified vide this Registry's Advertisement No HCM.II/98/2015/1673 dated 11th June, 2015, is hereby notified for information of all concerned as follows:-

SYLLABUS DETAILS

<u>Paper</u> - <u>I</u> <u>General Knowledge & Law</u>

<u>General Knowledge & Law</u>	
	<u>Marks</u>
Constitutional Law	25
Law of Procedure (CPC, CrPC, Evidence Act)	25
Rules of High Court of Meghalaya, 2013	23
Khasi Hills Autonomous District (Administration	\
Of Justice) Rules, 1953	
The Garo Hills Autonomous District(Administration	25
Of Justice) Rules, 1953	20
Rules for the Administration of Justice and Police	
In the Garo Hills District, 1937	
Rules for the Administration of Justice and Police)
In the Khasi and Jaintia Hills, 1937	
General Knowledge & Awareness of Current Affairs	25
deficial infowiedge de rivareness of Carrent rinars	
Total Marks	100
<u>Paper</u> - <u>II</u>	
<u>English</u>	
	<u>Marks</u>
Essay	25
Precis Writing	25
English Grammar	25
Letter Writing	25
Total Maniza	100
Total Marks	100

By Order

REGISTRAR GENERAL